

HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU
(Office of the Registrar Judicial)

File No.:- **CONC. 139/2016**



Titled

Employees State Life Insurance Corporation V/s FIL Industries Ltd. and Ors.

..... Petitioner/Appellant(s)

..... Respondent (s)

Notice to the respondent (s): -

1. FIL Industries Ltd., a company incorporated under the companies Act with its registered Office AT 7- Sheikh Bagh, Srinagar through Manager Administration, Namely, P.N.Koul S/o M.N.Koul R/o Subash Nagar, Jammu.
4. Tarsem Lal S/o Prem Lal R/o Dollian P/o Bari Brahmana, Tehsil Samba, District, Jammu now Samba.
10. Dogra Sainik Security Service, 139, Shastri Nagar, Jammu.

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent (s) named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondents to appear before this Court on 15.12.2023 09.00 A.M. or the next working day if 15.12.2023 is declared holiday in person or some recognized agent failing which appropriate order will be passed.

Given under my hand seal of the Court this 2nd day of November, 2023 at Jammu.

Registrar (Judl.)
Registrar Judicial
High Court of J&K and Ladakh
Jammu
2.11.23

No.:- 12033

Dated:- 2-11-23

Copy of the above forwarded to:

1. The Editor Daily Excelsior, Jammu for publishing the notice in the newspaper, cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing. An amount of rupees 500/- vide No 113 dated 18-10-2023 as publications charges have been deposited in the Court which shall be paid as and when the bill and cuttings are received.

2. CPC, e-court, High Court of J&K & Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K & Ladakh.

Registrar (Judl.)
Registrar Judicial
High Court of J&K and Ladakh
Jammu
2.11.23